New Delhi, the 1st November, 2011

GS.R. 791(E). — In exercise of the powers conferred by sub-section (2) of Section 1 of the Orissa (Alteration of Name) Act, 2011 (15 of 2011), the Central Government hereby appoints the 1st day of November, 2011, as the date on which the provisions of the said Act shall come into force.

K. K. Pathak, Jt. Secy.